

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1123/(MAH)/2017 IA No. 07/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Reliance Mediaworks Ltd.

V/s.

Rashtiya Metal Ind. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

SIGNATURE

4 Suject Kurup Advocate For Applicant/orig-Petitimes

## **ORDER**

## IA No. 07/2017 IN CP No. 1123/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

List this matter on 13.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)